

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU**  
**CAUSE LIST DATED: 15.07.2021**

<b>IST SESSION AT 11 AM</b>	<b>IIND SESSION AT 2.45 PM</b>
<b>HEARING</b>	21.O.S.489/2013
1. O.S. 15/2018	22.O.S.346/2014
2. O.S. 54/2019	23.O.S.116/2005
3. O.S. 256/2005	25.O.S.1288/2005
4. O.S. 574/2021	26.O.S.1506/2013
5. O.S. 1330/2013	27.O.S.934/2009
6. O.S. 305/2019	28.Ex.40/2013
7. O.S. 156/2019	<b>OBJECTIONS</b>
8. O.S. 158/2019	29.O.S.118/2005
9.O.S. 934/2015	30.O.S.354/2012
10. O.S. 1320/2019	31.O.S.78/2006
11.O.S.360/2020	<b>ORDERS</b>
12.O.S. 554/2021	32.FDP.2/2017
<b>EVIDENCE</b>	33.O.S.28/2021
13. O.S.692/2013	<b>ARGUMENTS</b>
14.O.S.16/2016	34.O.S.38/2002
15.O.S.1100/2016	35.O.S.1402/2014
16. O.S.744/2013	36.O.S.38/2003
17.O.S.394/2016	37.O.S.1256/2011
18.O.S.390/2016	38.O.S.608/2012
19.O.S.190/2019	39.O.S.1396/2019
20.O.S.1010/2012	40.O.S.280/2010

Sd/-  
C/c. I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**  
**CAUSE LIST DATED: 15.07.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>HEARING</b>	<b>DEFENCE EVIDENCE</b>
1. O.S. 520/2009	21. O.S. 914/2010
2. O.S. 794/2010	22. O.S. 1486/2014
3. FDP 7/2012	<b>ARGUMENTS</b>
4. O.S. 900/2012	23. O.S. 1714/2006
5. O.S. 90/2014	24. O.S. 1728/2014
6. Misc. 27/2016	25. O.S. 540/2015
7. O.S. 312/2020	26. O.S. 964/2017
8. O.S. 314/2020	27. O.S. 542/2019
9. O.S. 420/2021	<b>ORDERS</b>
10. O.S. 560/2021	28. O.S. 164/2008
<b>EVIDENCE</b>	29. O.S. 874/2009
11. O.S. 1518/2006	30. EX 41/2012
12. O.S. 564/2009	31. O.S. 84/2013
13. O.S. 1332/2011	32. Misc. 6/2015
14. O.S. 636/2012	33. O.S. 462/2015
15. O.S. 788/2012	34. O.S. 1428/2015
16. O.S. 682/2015	35. P and SC 2/2017
17. O.S. 128/2016	36. O.S. 1500/2018
18. O.S. 198/2016	<b>JUDGMENT</b>
19. O.S. 204/2016	37. O.S. 1292/2014
20. O.S. 266/2016	<b>OBJECTIONS</b>
	38. O.S. 814/2018
	39. O.S. 108/2020
	40. O.S. 1072/2020

Date: 14.07.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**III ADDITIONAL CIVIL JUDGE, BENGALURU RURAL DISTRICT,  
BENGALURU CAUSE LIST DATED 15-07-2021**

**Morning - Sessions**

**HEARING**

1	O.S. 1503/2012
2	O.S. 401/2013
3	O.S. 1013/2014
4	O.S. 729/2015
5	O.S. 1537/2015
6	O.S. 95/2016
7	O.S. 767/2016
8	O.S. 536/2018
9	O.S. 1627/2019
10	O.S. 223/2020
11	O.S. 3/2021

**EVIDENCE**

12	O.S. 709/2004
13	O.S. 1925/2006
14	O.S. 1595/2007
15	O.S. 1423/2008
16	O.S. 1781/2008
17	O.S. 953/2009
18	O.S. 591/2010
19	O.S. 141/2011
20	O.S. 635/2012

**Afternoon - Sessions**

**EVIDENCE**

1	O.S. 935/2012
2	O.S. 81/2013
3	O.S. 293/2013
4	O.S. 611/2013
5	O.S. 823/2013
6	O.S. 1029/2013
7	O.S. 1185/2013
8	O.S. 1301/2013
9	O.S. 1343/2013
10	O.S. 1787/2013

**ARGUMENTS**

11	O.S. 673/2009
12	O.S. 1563/2013
13	O.S. 1589/2014
14	O.S. 1419/2016

**ORDERS**

15	O.S. 785/2012
16	O.S. 1207/2013
17	O.S. 1661/2014
18	O.S. 807/2016
19	O.S. 225/2018

**JUDGEMENT**

20	O.S. 1123/2018
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Sd/-  
III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru
